



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23.01.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 27.01.2026 & 29.01.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 108 of 2025 Part Heard	Assistant Commissioner of State Tax, Vapi Vs. ARCK Resolution Professionals LLP Through Its Designated Partner Anil Kohli, RP for Vinergy International Pvt. Ltd. & Anr.	Priyam Raval	Abhishek Anand Karan Kohli- RP
2.	Comp. App. (AT) (Ins) No. 1373 of 2024	Anshu Saraf Vs. State Bank of India & Anr. With	Ayan Rai	Sidhartha Sharma Arjun Asthana- R2
3.	Comp. App. (AT) (Ins) No. 389 of 2025 Part Heard	Pravin Saraf Vs. State Bank of India & Anr.	Kausik Chatterjee	Santosh Kumar Ray Rituparna Sanyal- for SBI

4.	Comp. App. (AT) (Ins) No. 1015 of 2025 & I.A. No. 5385 of 2025 (With Defects) Part Heard	Kavish Gupta, Suspended Director of KKSPUN India Ltd. Vs. Yes Bank Ltd. & Anr. With	S. Santanam Swaminadhan	Siddharth Sangal Richa Mishra Hasmat Nabi Toshif Ahmed Farah Naaz Usha Singh
5.	Comp. App. (AT) (Ins) No. 812 of 2025 & I.A. No. 3871, 3882 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	S. Santanam Swaminadhan	Siddharth Sangal Richa Mishra
6.	Comp. App. (AT) (Ins) No. 813 of 2025 & I.A. No. 3870 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	S. Santanam Swaminadhan	Siddharth Sangal Richa Mishra
7.	Comp. App. (AT) (Ins) No. 815 of 2025 & I.A. No. 3869 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd. With	S. Santanam Swaminadhan	Hashmat Nabi
8.	Comp. App. (AT) (Ins) No. 816 of 2025 & I.A. No. 3868, 3872 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd.	S. Santanam Swaminadhan	Hashmat Nabi

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)